

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 06.08.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Dr.Pramila Acharya	S.B.Civil Misc.Transfer Application No.19/2015, Smt.Priya @ Neeta V/s Naresh Kankda	Mr. Vishal Sharma	Mr. Raju Singh Chouhan

CAUSE – LIST 07.08.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Dr.Pratistha Dave	S.B.Civil Misc.transfer Pet.No.26/2015,Smt.Ritu Sharma V/s Rakesh Sharma	Mr.C.S.Kotwani	Mr.Sandeep Sarupaia
02.	Smt.Suman Porwal	S.B.C.M.A.No.2280/2015, &S.B.C.M.A.No.2347/2012 Smt.Sushila & Ors. V/s Anurag	Mr.Sanjay Nahar	Mr.Narendra Thanvi
03.	Dr.A.A.Bhansali	S.B.C.M.A.No.326/2013, Smt.Vimla Sharma V/sLR,s of Dilip Kumar & Ors.	Mr.Ranjeet Joshi	Mr.Narendra Thanvi
04.	Shri Rishi Vashnav	S.B.Civil Misc.transfer Pet.No. 112/2014,Sunita V/s Satyanaran Solanki	Mr.N.K.Vyas
05.	Shri Haresh Purohit	D.B.C.M.A.No.1945/2014, Smt.Priya Bhati V/s Mahendra Kumar	Ms.Nupur Bhati & R.s.Shekhawat	Mr.Manish Sisodia


DY. SECTETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR